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12/1/2017

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VS

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01.12.2017

O.A./260/452/2015

MA 328/16 FOR MODIFICATION OF
ORDERSANATAN CHOUDHURY
-V/S-
D/O POST

ITEM NO:32

FOR APPLICANTS(S) Adv. : Mr.D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal
<p>Free copy of order dt 1-12-17 given to both counsel.</p> <p>Actra 5/12/17</p> <p>Mr. S.B. Mohanty, Ld. ACGSC for the Official Respondents submitted that the O.A. has become infructuous. Mr. D.P. Dhalsamant, Ld. Counsel for the applicant does not dispute it. Hence the O.A. is disposed of being infructuous.</p> <p>Mr. S.B. Mohanty, Ld. ACGSC for the Official Respondents submitted that the O.A. has become infructuous. Mr. D.P. Dhalsamant, Ld. Counsel for the applicant does not dispute it. Hence the O.A. is disposed of being infructuous.</p> <p>kb</p>	<p>Mr. S.B. Mohanty, Ld. ACGSC for the Official Respondents submitted that the O.A. has become infructuous. Mr. D.P. Dhalsamant, Ld. Counsel for the applicant does not dispute it. Hence the O.A. is disposed of being infructuous.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>